

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

Dated:-17.3.2009

Circular/DS (P)/2008/134-CIC

In continuation to this Commission's Circular of even dt. 28.11.2008, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioners as below:-

S.No.	Ministries/Departments	New Allocation
1.	(i) Ministry of Overseas Indian Affairs (ii) National Population Commission (iii) Ministry of Railways (iv) National Human Rights Commission (v) UT of Andaman & Nicobar	Mrs. Annapurna Dixit, IC Mrs. Annapurna Dixit, IC Shri Shailesh Gandhi, IC Shri M.L. Sharma, IC Shri Satyananda Mishra, IC
2.	All the Deptts/Public Authorities under the Government of NCT Delhi except DTC.	Shri Shailesh Gandhi, IC

All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The Cases, which are already registered and/or scheduled for hearing shall also stand transferred.

2. This issues with the approval of Chief Information Commissioner, Central Information Commission.

(Pankaj K. P. Shreyaskar)
Deputy Secretary &
Joint Registrar